

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 151 of 2019**

**In the matter of:**

**Rachakonda Siva Kumar**

**....Appellant**

**Vs.**

**Gagan Aerospace Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. D. Abhinav Rao, Advocate**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate.  
Mr. Suryaharayaha, Advocate for R-2.**

**With**

**Company Appeal (AT) No. 153 of 2019**

**In the matter of:**

**Rachakonda Siva Kumar**

**....Appellant**

**Vs.**

**Gagan Aerospace Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. D. Abhinav Rao, Advocate**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate.  
Mr. Suryaharayaha, Advocate for R-2.**

**With**

**Company Appeal (AT) No. 200 of 2019**

**In the matter of:**

**Rachakonda Siva Kumar**

**....Appellant**

**Vs.**

**Gagan Aerospace Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. D. Abhinav Rao, Advocate**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate.  
Mr. Suryaharayaha, Advocate for R-2.**

**ORDER**

**03.03.2020:** At the request of both the sides, the matter is adjourned to  
**1<sup>st</sup> April, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

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